

guidelines prescribe situations when delivery of documents can be treated as good or bad in the Stock Exchange. These guidelines cover transfer deeds, share certificates and miscellaneous items.

Import of Locomotives

1198. DR. B.L.SHAILESH : Will the Minister of RAILWAYS be pleased to state:

(a) whether the trial of the recently imported electric locomotives from various countries has been held; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) 18 numbers of 6000 horse power thyristor electric locomotives imported from Japan and Sweden are undergoing the performance tests and service trials, planned for one year which are due to be completed by later part of 1989.

(c) Does not arise at this stage.

Diesellisation of Mail/Express Trains

1199. PROF. NARAIN CHAND PARASHAR : Will the Minister of RAILWAYS be pleased to state:

(a) whether a number of Mail/Express trains have been dieselised since June, 1986;

(b) if so, the details thereof, zone-wise, alongwith the number of trains which still remain to be dieselised in each zone as on 31 March, 1988;

(c) whether there is any proposal for dieselisation of additional trains; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (d). Dieseli-

sation/de-dieselisation of passenger trains is an on going process depending upon the need and availability of diesel locos; changing from time to time. Normally they are used for haulage of long distance Mail/Express trains and freight trains. No such statistics are maintained.

Poor Amenities in 33 Up-34 DN Jammu Mail

1200. PROF. NARAIN CHAND PARASHAR : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Administration are aware of the poor passenger amenities in First-cum-Second Class coaches, attached to various Mail/Express trains;

(b) if so, whether the through First-cum-Second Class Coach for Hoshiarpur attached to 33 UP/34 DN Jammu Mail is one such coach in which a complaint to this effect was lodged with the guard in July, 1988; and

(c) if so, the action taken on the complaint and the steps proposed to be taken to improve the functioning of these facilities?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No, Sir, Full complement of passenger amenities are provided as per the accepted schedule, recommended by the Amenities Committee.

(b) and (c). It has not been possible to lay hands on any such of complaint. However, further enquiry is being made to find it out for taking remedial action.

New Railway Lines as Deposit Works

1201. PROF. NARAIN CHAND PARASHAR : Will the Minister of RAILWAYS be pleased to state:

(a) whether any preliminary surveys have been conducted for the construction of new railway lines in various States, as